

3. Conducting raids on receivers of stolen Railway property and deployment of crime intelligence staff
4. Escorting of trains carrying valuable consignments as far as possible.
5. Joint patrolling with Engg. staff is also being undertaken as far as possible.
6. Deployment of Dog squads and patrolling in vulnerable yards and areas.

(b) No, Sir.

(c) Does not arise.

(d) Vigilance personnel are not vested with such powers.

#### **Losses in Coal India Limited**

2376. SHRI HARSH VARDHAN: Will the Minister of ENERGY be pleased to state:

(a) the losses incurred by the Coal India Limited during 1988-89 and 1989-90;

(b) the reasons for these losses; and

(c) the steps proposed to be taken by Government to reduce the losses?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). In 1988-89 the Company has suffered total loss of Rs. 23.26 crores. In 1989-90 the company hopes to make a modest profit. The main reasons for the losses in 88-89 is the impact of arrears on account of the National Coals Wage Agreement IV (NCWA IV) as a result of which expenditure on employees' remuneration and benefits increased by around

Rs. 310 crores including arrears of around Rs. 160 crores.

(c) steps taken by the Government to reduce the losses, inter-alia, include:

(i) revision of coal prices effective from January, 1989;

(ii) setting targets and assisting Coal India Limited to implement plans for opening new mines, upgrading technology and improving efficiency;

(iii) helping Coal India Limited to overcome constraints in availability of equipment and essential inputs to achieve better production;

(iv) more delegation of powers to Coal India Limited through the instrument of a Memorandum of Understanding.

#### **Petrol/Diesel Pumps in Kanpur**

2377. SHRI KESHARI LAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of persons given licences for petrol and diesel pumps in Kanpur city and rural Kanpur;

(b) the number of persons belonging to Scheduled Castes and Scheduled Tribes out of them and the locations of the petrol pumps allotted to them in Kanpur;

(c) whether the petrol pumps allotted to Scheduled Caste persons are being run by other persons; and

(d) if so, the details thereof and the steps taken by Government to re-allot these petrol pumps to Scheduled Caste persons?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) There are at present 62 Retail Outlets (Petrol/Diesel) operating in Kanpur City and 27 in Kanpur Rural;

(b) No Retail Outlet (Petrol/Diesel) has been allotted to Scheduled Castes/Scheduled Tribes category in Kanpur City. One Retail Outlet has been allotted in Kanpur Rural to a Scheduled Caste person;

(c) No, Sir. The above Retail outlet is reported to be run by the Schedule Caste beneficiary.

(d) Does not arise

[English]

#### Utilisation of Gas for Power Generation

2378. SHRI PARASRAMBHARDWAJ. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

(a) whether Government are contemplating to prepare a plan for the effective utilisation of gas for power generation;

(b) if so, whether any schemes in this regard have been finalised;

(c) if so, the details thereof; and

(d) the time by which a final decision is likely to be taken in this regard?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) to (d). Commitments for supply of natural gas have already been made for power generation in the States of Maharashtra, Assam, Tripura, Uttar Pradesh, Rajasthan, Delhi, Gujarat, Andhra Pradesh, Tamil Nadu and Pondicherry. The total quantity of gas committed for power generation at present is about 19 MM CMD.

Further commitments of gas supply for power generation would be made after taking into account the projected availability of natural gas and the requirements of gas for other sectors like fertilizer, sponge iron, etc.

[Translation]

#### Employment to Commercial Pilot Trainee by IGRUA, Rai Bareilly

2379. SHRI SANTOSH KUMARGANGWAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the commercial pilots trained by the Indira Gandhi Rashtriya Urban Academic, Rai Bareilly are given preference in employment by the national airlines; and

(b) if so, the details in this regard and reasons therefor?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) and (b). Vayudoot and Pawan Hans Ltd. sponsor pilots for training in Indira Gandhi Rashtriya Urban Akademi. These pilots after training are absorbed in these organisations. Indian Airlines and Air-India select pilots from I.G.R.U.A. through campus interviews.

[English]

#### Thermal Power Plant at Visakhapatnam

2380. SHRI J. CHOKKA RAO: Will the Minister of ENERGY be pleased to state:

(a) whether Andhra Pradesh Government has sent any proposals for 2 X 500 MW thermal power station at Visakhapatnam Stage I for inclusion in the Eighth Plan;

(b) if so, the Stage at which the matter stands at present; and